

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K.HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).32095/2011

MUNESHWAR AND ORS

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief and office report)

WITH
SLP(C) NO.32093/2011

Date: 05/12/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Niraj Gupta,Adv.
Mr Upendra Mishra, Adv.
Mr Vinay Garg, Adv.

For Respondent(s)

M/S Vidhi International,Adv.
Mr. Amit Sharma ,Adv
Mr Upendra Mishra, Adv.
Mr. Vinay Garg ,Adv

UPON hearing counsel the Court made the following
O R D E R

SLP(C) NO.32093/2011

The ld. counsel for the petitioner is present.

The ld. Counsel, Mr Tushar Bakshi appearing for respondent Nos. 1 to 4 has stated that he shall file the vakalatnama and the counter affidavit by tomorrow.

SLP(C) NO.32095/2011

None for the petitioner.

The ld. Counsel for the respondent Nos. 1 to 4 is present.

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Item No.10

The ld. Counsel for the above respondents has stated that he has already filed the vakalatnama and the counter affidavit. Office shall verify the position and report accordingly.

The ld. Counsel, Mr Tushar Bakshi appearing for respondent Nos. 5 to 8 has stated that he will file the vakalatnama and the counter affidavit by tomorrow.

List again on 13.1.2014.

		(M.K.HANJURA)	
		REGISTRAR	